

and census up to the period of 2008-09 only of usage of sanitation facilities and do not reflect the recent efforts of Government of India to eliminate the practice of open defecation and promote the use of toilets under Total Sanitation Campaign (TSC).

(c) and (d) Total Sanitation Campaign (TSC) is a demand driven project based programme taking district as a unit covering total rural population of the districts not having sanitation facilities. TSC, at present, is being implemented in 607 rural districts of the country. Sanitation coverage under TSC is referred to as the percentage of project objectives achieved for Individual Household Latrines (IHHL). A total objective of 12.57 crore IHHLs has been identified under TSC at present for 607 rural district projects together. A cumulative achievement of 8.71 crore households has since been reported by the States through online monitoring system maintained by the Ministry indicating that the sanitation coverage in rural areas of the country against project objectives reached 69% approximately as of March 2012.

(e) Information Education and Communication (IEC) and Human Resource Development (HRD), the key components to generate and meet demand for sanitation are being strengthened. The Government has increased the allocation under TSC from Rs.1500 crore in the year 2011-12, the last year of the XI Five Year Plan to Rs.3500 crore as Budget Estimate during the year 2012-13, the first year of the XII Five Year Plan. The States have been advised for engagement of Swachchhata Doots to accelerate sanitation coverage. Thus, it is expected that present project objectives under TSC will be completed by the year 2017.

Guaranteed employment under MGNREGS

4336. SHRI PYARIMOHAN MOHAPATRA : Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any State Government has submitted proposal for convergence of the Indira Awas Yojana (IAY) and the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to meet the labour component of the beneficiary of around 70 to 80 man-days;

(b) if so, what is Government's decision thereon; and

(c) whether Government would consider this in addition to the 100 days guaranteed employment under MGNREGS?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) and (b) Proposals for inclusion of rural housing for BPL families in list of activities in schedule I of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) have been received from some States. Since creation of durable assets and strengthening the livelihood resource base of the rural

poor is also an important objective of the Act and choice of works suggested in the Act is to address causes of chronic poverty through employment generation on a sustainable basis, it has not been found feasible to include houses for rural BPL as an activity to be taken up under MGNREGA.

(c) No sir.

Feasibility of integrating TSC and IAY scheme

4337. SHRI MANI SHANKAR AIYAR : Will the Minister of RURAL DEVELOPMENT be pleased to refer to Answer to Unstarred Question 1537 given in Rajya Sabha on 27 March, 2012 and state:

(a) the outcome in physical terms, State-wise, both in absolute numbers and as a proportion Indira Awas Yojana (IAY) houses built, of “dovetailing” the Toilet Sanitation Campaign (TSC) with the Indira Awas Yojana (IAY) with effect from 20 December, 2006, more than five years ago; and

(b) whether the Ministry would be prepared to move from dovetailing the two schemes to integrating them into a single scheme, given that diseases caused by open air defecation, are responsible for a large proportion of health costs incurred by IAY beneficiaries?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) Indira Awaas Yojana (IAY) scheme was dovetailed with Total Sanitation Campaign (TSC) Programme *w.e.f.* 20th December, 2006. A statement showing the State-wise number of houses constructed under IAY and toilet constructed under TSC and their percentage from the year 2008-09 to 2011-12 is given in Statement. (*See below*)

(b) No such proposal is under consideration of both the Ministries. Both the schemes are being implemented by different Ministries. However, to ensure that each IAY house is provided a sanitary latrine simultaneously, a joint letter was issued by Ministry of Rural Development and Ministry of Drinking Water & Sanitation on 18th May, 2011 to the State Governments to make it mandatory that all IAY beneficiaries, if eligible, simultaneously are sanctioned one toilet each under TSC.

In so far as Total Sanitation Campaign (TSC) is concerned, TSC is a demand driven project based programme wherein provision exists for incentives to identified BPL households on completion and usage of toilet in recognition of its achievement. As per TSC guidelines, all houses constructed for BPL families under Indira Awaas Yojana are invariably be provided with a toilet under TSC for that district.